

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: January 11, 2007

No. 2 /DR(S)/2007

Sri **Sheo Yatan Ram**, Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge/ Special Judge, Varanasi vice Sri Narendra Singh Rawal.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Varanasi against the special court created for trying cases under the said Act.

No. 3 /DR(S)/2007

Sri **Narendra Singh Rawal**, Special Judge/ Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge, Varanasi.

No. 4 /DR(S)/2007

Sri **Devendra Nath Agarwal**, Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge/ Special Judge, Varanasi vice Sri Prabhu Ji.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Varanasi in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 5 /DR(S)/2007

Pursuant to Government office Memo No. 8029/II-4-06-3(2)/ 98 dated 15.12.2006 Sri **Prabhu Ji**, Special Judge/ Additional District & Sessions Judge, Varanasi is appointed/posted as Judicial Member, Trade Tax Tribunal, Bench-IV, Agra.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 9 / DR (S)/ 2007, Dated: Allahabad: January 11, 2007.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. Pramukh Sachiv, Kar Evam Nibandhan Vibhag, U.P.Shasan, Lucknow.
4. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
5. The Chairman, Trade Tax Tribunal, Lucknow.
6. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
9. The District & Sessions Judge, Varanasi.(Information available on E-mail).

The Officers mentioned above shall hand over charge from their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

10. Sri Prabhu Ji, Special Judge/ Additional District & Sessions Judge, Varanasi.

You shall hand over charge from present post and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Registrar (Confidential), High Court, Allahabad.
13. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
14. The Assistant Registrar (Budget), High Court, Allahabad.
15. The Section Officer (Confidential-B Section), High Court, Allahabad.
16. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Administrative Judge, Varanasi. (Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)**